F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 5.8.2019

ORDER NO. 165 of 2019

Hon'ble President is pleased to partially modify the roster order no. 159 of 2019 for **CESTAT**, **New Delhi** to the extent indicated below:-

Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Shri C. L. Mahar, Member	From 6.8.2019 to 7.8.2019	Excise and Service Tax Division Bench matters
(Technical) Hon'ble Shri Anil G. Shakkarwar, Member		Customs Division Bench matters
Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T)	From 8.8.2019 to 9.8.2019	Excise and Service Tax Division Bench matters

By order,

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

Dy. Registrar